

HIRAKUD PROJECT

*626. **Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the acreage of land acquired so far for the Hirakud Dam Project; and

(b) the number of (i) persons and (ii) the families affected by the land acquired?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The information is being collected from the Government of Orissa and will be laid on the Table of the House as soon as possible.

AGRICULTURAL FARM AT BURLA

*627. **Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the area of land used as agricultural farm under the Burla Colony of Hirakud Dam Project;

(b) since when the agricultural farm was started and what the amounts of expenditure and income from this are;

(c) whether the entire expenditure of this farm is met out of the funds of the Hirakud Dam Project; and

(d) the number of persons employed in the agricultural farm at Burla and their pay?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a). 22 acres.

(b) The farm was started on experimental basis in *Khari*, 1951 and closed down in the same season after a few months. The total expenditure incurred during that period was Rs. 9,098 and the income realized was Rs. 639.

(c) The expenditure incurred was charged to the Hirakud Dam Project.

(d) As the farm has already been closed down no staff is employed thereon at present.

QUARTERS FOR GOVERNMENT EMPLOYEES

*628. **Shri Achuthan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that most of the Government servants in New Delhi of the lower income groups who have joined services as early as 1940 have not been provided with Government accommodation;

(b) the number of Government servants in the Secretariat with 5 or

more years of service without Government accommodation in the following pay groups:

(i) up to Rs. 100/-.

(ii) Rs. 101—300/-.

(iii) Rs. 301—500/-.

(iv) Rs. 501 and above; and

(c) what are the immediate steps taken or likely to be taken to provide them with quarters?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) No.

(b) The information strictly according to the pay groups mentioned by the hon. Member is not available. The residences are classified according to pay groups with gaps smaller than those mentioned in the question and a statement containing the required information for the pay groups according to the classification of residences, which is even more detailed is placed on the Table of the House

(c) 500 flats for officers drawing less than Rs. 500 p.m. and 100 flats for officers drawing Rs. 500 or more p.m. are nearing completion. An equal number is to be constructed during the current financial year. It is proposed to repeat this programme for a few years subject to availability of funds. It is also proposed to modify the Allotment Rules to ensure allotment of some accommodation to unprovided officers with long years of service.

STATEMENT

Pay group	Number of Government Servants (excluding class IV Government servants) with five or more years of service and who have not been allotted Government accommodation.
Less than Rs. 75/-	369
Rs. 75—99/-	1,892
Rs. 100—149/-	971
Rs. 150—199/-	1,511
Rs. 200—249/-	838
Rs. 250—349/-	290
Rs. 350—499/-	114
Rs. 500/- and above.	44

SILK (IMPORT)

*629. **Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of silk imported, yearly for the last five years;

(b) what efforts are made by the Government of India to make the production of silk self-supporting in India?

The Deputy Minister of Commerce and Industry (Shri Karmarkar):

- (a) 1947—6,37,819 lbs.
1948—18,53,730 lbs.
1949—2,60,987 lbs.
1950—7,12,696 lbs.
1951—12,14,618 lbs.

(b) The Government of India have constituted a Central Silk Board for the development of the silk industry. The Board receives grants-in-aid from Government which it utilizes among other things for affording financial assistance to State Governments in respect of schemes which have the approval of the Board.

DISPLACED PERSONS FROM KASHMIR

***630. Shri Hem Raj:** (a) Will the Minister of Rehabilitation be pleased to state the number of displaced persons families of Muzafferabad, Mirpur and Gilgit belonging to urban and rural areas residing in Yol camp?

(b) Are they being treated on the same footing as those coming from West Pakistan?

(c) How many of them have been rehabilitated so far and in what places?

(d) Do Government propose to rehabilitate them in the new found colonies to keep intact their social and cultural life?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 1931.

(b) Yes.

(c) 768 families have so far been sent for rehabilitation on land in Rajasthan, Bhopal and Jammu and Kashmir State.

(d) Yes. Efforts are being made to keep these families together as far as possible.

ALLOTMENT OF HOUSES

***632. Shri Nand Lal Sharma:** Will the Minister of Rehabilitation be pleased to state how many Government servants amongst displaced persons have been allotted accommodation on hire purchase basis or instalment basis so far?

The Minister of Rehabilitation (Shri A. P. Jain): Separate figures about displaced Government servants who have been allotted accommodation on hire purchase basis are not

available. The time and labour involved in collecting this information will not be commensurate with the results achieved.

HOUSES TO DISPLACED GOVERNMENT SERVANTS

***633. Shri Nand Lal Sharma:** Will the Minister of Rehabilitation be pleased to state:

(a) the steps being taken to allot houses to displaced Government servants on a permanent basis; and

(b) whether these Government servants can also be allotted accommodation on instalment basis or not?

The Minister of Rehabilitation (Shri A. P. Jain): (a) No special steps are being taken by the Ministry of Rehabilitation to provide accommodation to displaced Government servants. Accommodation is being provided to displaced persons on the basis of certain approved priorities. If displaced Government servants fall within these priorities they are allotted accommodation along with others.

(b) Yes, on the same terms as applicable to other refugees.

TEA GARDEN WORKERS IN TRIPURA

***634. Shri Biren Dutt:** Will the Minister of Labour be pleased to state:

(a) how many tea gardens have been closed in Tripura;

(b) what is the number of workers thrown out of employment owing to the closing down of the gardens; and

(c) whether any step has been taken by the Labour Department of Tripura to give relief to them?

The Minister of Labour (Shri V. V. Giri): (a) to (c). Information is being collected and will be laid on the Table of the House as soon as it is available.

DEMANDS OF MINE WORKERS

***635. Shri Ramananda Das:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Indian National Mine Workers Federation asked several months back for the appointment of a new Conciliation Board with a view to effecting revision of the existing pay structure and remuneration of the coal-mine workers; and